

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 361 of 2017 IN
APPEAL NO. 135 OF 2015 &
IA NO. 215 OF 2015**

Dated: 15th May, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s. Perfect Filaments Ltd.

...Appellant(s)

Vs.

Joint Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Ms. Priya Dwivedi

Counsel for the Respondent(s) : Ms. Himangini Mehta for R-1

Mr. Anand K.Ganesan
Ms. Swapna Seshadri for R-2

ORDER

IA No. 361 of 2017
(Application for early hearing)

We have heard learned counsel for the parties. List this application
on **12.07.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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